

(c) As per the existing laws only public sector coal companies are permitted to mine coal for commercial purpose. Private coal companies are allowed to do coal mining for captive use only. No foreign company is allowed to do coal mining for commercial purpose as per extant law. Hence, question of proportion of export of it does not arise.

(d) At current level of production of about 550 Million Tonnes the resources of coal in the country will last for more than 100 years. However, exploration is a continuous process and new resources get added year after year.

#### Exploration of coal reserves in MP and Chhattisgarh

†780. SHRI RAGHUNANDAN SHARMA: Will the Minister of COAL be pleased to state:

(a) whether Government has conducted any district-wise survey in Madhya Pradesh and Chhattisgarh for exploration of available coal reserves;

(b) if so, the details thereof, district-wise;

(c) the number of functional, closed and new coal mines yet to be operationalised in those States;

(d) the number of coal blocks allocated to private sectors and the name of industries to which the same were allocated; and

(e) the number of small scale units and the types of grade of coal given to these units and from which mines the same is given?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir. The Government through its agencies Geological Survey of India, Central Mine Planning and Design Institute Ltd., Mineral Exploration Corporation Ltd. etc. is carrying out survey/exploration of available coal resources throughout India including the States of Madhya Pradesh and Chhattisgarh.

(b) The District-wise details of coal resources of Madhya Pradesh and Chhattisgarh as on 01.04.2011 is given below: -

(i) MADHYA PRADESH:-

(in million tonnes)

District	Proved	Indicated	Inferred	Total
1	2	3	4	5
Umaria/Shahdol	185.08	104.09	32.83	322.00
Umaria	177.70	3.59	0.00	181.29

1	2	3	4	5
Chhindwara	1405.24	789.61	16.78	2511.63
Betul/Chhindwara	290.80	88.13	68.00	446.93
Betul	0.00	47.39	0.00	47.39
Hosangabad	7.83	0.00	0.00	7.83
Shahdol/Anuppur/ Umaria	1725.91	4926.55	190.36	6842.82
Singrauli	5078.75	6232.36	1454.73	12765.84
TOTAL	8871.31	12191.72	2062.70	23125.73

(ii) CHHATTISGARH:-

(in million tonnes)

District	Proved	Indicated	Inferred	Total
Sarguja	2350.67	5987.43	235.08	8573.18
Bilaspur/Surguja	1369.84	3425.01	384.50	5179.35
Korba	4980.58	5936.50	838.58	11755.66
Raigarh/Korba	4177.90	17041.44	2552.72	23772.06
TOTAL	12878.99	32390.38	4010.88	49280.25

(c) The number of functional and closed/abandoned/discontinued mines in Madhya Pradesh and Chhattisgarh as on 01.04.2011 is given below:-

State	No. of working mines	No. of closed/abandoned/ discontinued mine
Madhya Pradesh	70	53
Chhattisgarh	56	20

(d) So far 100 coal blocks with geological reserves of about 17.27 billion tonnes are allocated to private companies for the specified end uses under the Coal Mines (Nationalisation) Act, 1973. In addition to that 12 coal blocks with geological reserves of about 4.85 billion tonnes were allocated under tariff based competitive bidding route. The names of industries to which these coal blocks were allocated is given below:—

S.No.	Name of Industries
1	2
1.	Abhijeet Infrastructure P. Ltd.
2.	Adhunik Corporation Ltd.
3.	ACC Ltd.
4.	Adhunik Metaliks Ltd.
5.	Adani Power Ltd.
6.	Adhunik Thermal Energy Ltd.
7.	Adhunik Alloys and Power Ltd.
8.	AES Chhattisgarh Energy Pvt. Ltd.
9.	Akaltara Power Ltd. (SPV of Chhattisgarh UMPP)
10.	Kesoram Industries Ltd.
11.	Akshya Investment Pvt. Ltd.
12.	Kohinoor Steel (P) Ltd.
13.	AMR Iron and Steels Pvt. Ltd.
14.	Lafarge India Pvt. Ltd.
15.	Anjani Steel Pvt. Ltd.
16.	Lanco Group Ltd. (IPP)
17.	Arcelor Mittal India Ltd.
18.	Maharashtra Seamless Limited
19.	Arcelor Mittal India Ltd. (CPP)
20.	Mahaveer Ferro
21.	B.S. Ispat
22.	Mideast Intergrated Steels Ltd.
23.	Bajrang Ispat Pvt. Ltd.
24.	Monet Ispat and Energy Ltd.
25.	BALCO
26.	MSP Steel and Power Ltd.

1	2
27.	Bankura DRI Mining Manufacturers Co. Pvt. Ltd.
28.	Mukund Limited
29.	Bhusan Steel and Strips Ltd.
30.	Nalwa Sponge Iron Ltd.
31.	Bhushan Ltd.
32.	Nav Bharat Coalfield Ltd.
33.	Bhushan Power and Steel Ltd.
34.	Navbharat Power Pvt. Ltd. (IPP)
35.	Bhushan Steel Ltd.
36.	Nilachal Iron and Power Generation
37.	Bihar Sponge Iron Ltd.
38.	Ocean Ispat Ltd.
39.	Birla Corporation Ltd.
40.	OCL India Ltd.
41.	BLA Industries
42.	Orissa Sponge Iron Ltd.
43.	Castron Technologies Ltd.
44.	Pavanjay Steel and Power Generation Pvt. Ltd.
45.	Century Textiles and Industries Ltd.
46.	Power Finance Corporation Sasan UMPP
47.	CESC Ltd.
48.	Power Finance Corporation Tilaiya UMPP Jharkhand
49.	Chaman Metaliks Ltd.
50.	Prakash Industries Ltd.
51.	Chhattisgarh Captive Coal Mining Ltd. (Consortium of five Companies)
52.	Prism Cement Limited
53.	Chhattisgarh Electricity Corporation Ltd.

1	2
54.	Pushp Steel and Mining Ltd.
55.	Chhattisgarh Steel and Power Ltd.
56.	R.K.M. Powergen Pvt. Ltd.
57.	Corporate Ispat Ltd.
58.	Raipur Alloys and Steel Ltd.
59.	Dalmia Cement (Bharat) Ltd.
60.	Ramswarup Lohh Udyog Ltd.
61.	DB Power Ltd.
62.	Rashmi Cement Ltd.
63.	Deepak Steel and Power Ltd.
64.	Rathi Udyog Ltd.
65.	Dhariwal Infrastructure (P) Ltd.
66.	Reliance Energy Ltd. (IPP)
67.	Domco Smokeless Fuel Pvt. Ltd.
68.	Revati Cement P. Ltd.
69.	Electrosteel Castings Ltd.
70.	RPG Industries/CESC Ltd.
71.	Electrotherm (India) Ltd.
72.	Rungta Mines Limited
73.	Essar Power Generation Ltd.
74.	Sakhigopal Integrated Power Company Ltd. (SPV of first additional Orissa UMPP)
75.	Essar Power Ltd.
76.	Scaw Industries Ltd.
77.	Fieldmining and Ispat Ltd.
78.	Shree Bajrang Power and Ispat Ltd.
79.	Gagan Sponge Iron Pvt. Ltd.
80.	Shri Nakoda Ispat

1	2
81.	GMR Energy (IPP)
82.	Shyam DRI Ltd.
83.	Gondwana Ispat Ltd.
84.	Singhal Enterprises
85.	Grasim Industries Ltd.
86.	SKS Ispat and Power Ltd.
87.	Green Infrastructure Pvt Ltd.
88.	SKS Ispat Limited
89.	Gujarat Ambuja Cement Ltd.
90.	SMC Power Generation Ltd.
91.	Gupta Coalfields and Washeries Ltd.
92.	Sova Ispat Limited
93.	Gupta Metaliks and Power Ltd.
94.	SPS Sponge Iron Ltd.
95.	GVK Power (Govindwal Sahib) Ltd.
96.	Sree Metaliks Ltd.
97.	Himachal EMTA Power Ltd.
98.	Sterlite Energy Ltd. (IPP)
99.	Hindalco Industries
100.	Strategic Energy Technology Systems Limited (SETSL)
101.	Hindustan Zinc Ltd.
102.	Sunflag Iron Steel Ltd.
103.	Howrah Gases Ltd.
104.	Tata Power Company Ltd.
105.	Ind Agro Synergy
106.	Tata Power Ltd.
107.	Ispat Godavari

1	2
108.	Tata Sponge Iron Ltd.
109.	IST Steel and Power Ltd.
110.	Tata Steel Ltd.
111.	J.K. Cement Ltd.
112.	TISCO
113.	Jai Balaji Industries Ltd.
114.	Topworth Steel Pvt. Ltd.
115.	Jaibalaji Sponge Ltd.
116.	Ultratech Ltd.
117.	Jaiprakash Associates Ltd.
118.	Usha Martin Ltd.
119.	Jas Infracture Capital Pvt. Ltd.
120.	Utkal Coal Ltd. (formerly IOCL)
121.	Jayaswal Neco Ltd.
122.	Uttam Galva Steels Ltd.
123.	Jharkhand Ispat Pvt. Ltd.
124.	Vandana Energy and Steel Pvt. Ltd.
125.	Jindal Photo Ltd.
126.	Vandana Global Ltd.
127.	Jindal Power Ltd.
128.	Vandana Vidyut Ltd.
129.	Jindal Stainless Steel Ltd.
130.	Veerangana Steel Limited.
131.	Jindal Steel and Power Ltd.
132.	Vikas Metal and Power Ltd.
133.	JLD Yavatmal Energy Ltd.
134.	Vini Iron and Steel Udyog Limited

1	2
135.	JSW Steel Ltd.
136.	Visa Power Ltd.
137.	JSW Steels Ltd./Jindal Thermal Power Ltd.
138.	Visa Steel Ltd.
139.	Kamal Sponge Steel and Power Limited

(e) 137 non core industries of Chhattisgarh and Madhya Pradesh are drawing coal through Fuel Sales Agreement. Besides the above, there are number of small scale industries in Chhattisgarh and Madhya Pradesh who are drawing coal either through e-auction and/or through State Nominated Agencies. Coal of Grade B to Grade E is being supplied from different mines of South Eastern Coalfield Ltd. and Western Coalfields Ltd. as per availability.

#### **Auctioning of coalfields**

781. SHRI SHIVANAND TIWARI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that, due to pendency of the Bill to mandate auctioning of coalfields, the coalfields were allocated to private parties during 2006 to 2009; and

(b) whether the said action of Government has resulted in revenue loss to the exchequer and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The allocation of coal blocks to the private companies made during 2006-2009 has been done through an ongoing process which was initiated before the introduction of the Mines and Minerals (Development and Regulation) Amendment Bill, 2008 in the Rajya Sabha on 17.10.2008. During 2006-2009, 64 coal blocks with geological reserves of 13.98 billion tonnes have been allocated to private companies. Out of which, 03 coal blocks with geological reserves of about 0.08 billion tonnes have been de-allocated. Hence, the net allocated blocks are 61 with geological reserves of about 13.90 billion tonnes. No coal block has been advertised for allocation after the introduction of the Mines and Minerals (Development and Regulation) Amendment Bill, 2008. The process for identification of coal blocks was initiated on the direction of 5th meeting of the Energy Coordination Committee held in 2006. 38 coal blocks with geological reserves of about 6.1 billion tonnes (15 blocks for power sector and 23 blocks were earmarked for non-power sector *i.e.* production of iron and steel and production of cement) were identified and advertised in September, 2006 for allocation for captive end use. Out of advertised 38 coal blocks, 31 coal blocks have been allocated to eligible private companies,